

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3810
ANSWERED ON:17.12.2012
TOLL TAX ON SIX LANE ROADS AND BYPASSES
Mahajan Smt. Sumitra

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details of monthly income generated by the Government through toll collection on six lane roads or bypasses, State-wise;
- (b) whether there have been any instances of rules and regulations being dishonoured for collection of toll tax on these roads and bypasses and if so, the details thereof;
- (c) whether the essential subsidiary provisions recommended by the High Technical Group at lower level of tender producer have been eased recently; and
- (d) if so, the details thereof along with the reasons therefor and the amendments proposed to be made by the Government to the provisions of high technique?

Answer

MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

- (a) The detail of revenue share generated from six-laning projects under NHAI is at the Annexure.
- (b) No Madam.
- (c) No Madam.
- (d) Does not arise.